

NATIONAL LOK ADALAT

24th Day of July, 2021

BENCH 1

The Hon'ble Justice Sabyasachi Bhattacharyya

Mr. Pratik Kumar Bhattacharyya, Learned Advocate

Court Room No: 5

SL. NO.	CASE NO.	NAME OF THE PARTIES
1.	FMA 500/02	Padmabati Sahoo Vs. New India Assurance Co. Ltd.
2.	FMAT 2714/08	Sonali Das & Ors. Vs. New India Assurance Co. Ltd.
3.	FMA 85/02 FMAT 2147/01	Smt. Kariya Devi & Anr. Vs. New India Assurance Co. Ltd.
4.	FMAT 75/18	Smt. Pratima Singha & Ors. Vs. New India Assurance Co. Ltd.
5.	FMAT 1236/10	Smt. Sathi Das & Ors. Vs. New India Assurance Co. Ltd.
6.	FMA 1442/14 FMAT 928/13	Smt. Sova Devi Vs. New India Assurance Co. Ltd.
7.	FMA 455/13 FMAT 1148/12	Ajoy Ojha Vs. New India Assurance Co. Ltd.
8.	FMA 322/11 FMAT 539 /10	Tansura Sekh & Ors. Vs. New India Assurance Co. Ltd.
9.	FMA 3345/15 FMAT 875/15	Minor Kashimira Khatun Vs. New India Assurance Co. Ltd.
10.	FMAT 420/19	Rasmoni Das & Ors. Vs. New India Assurance Co. Ltd. & Anr.
11.	FMAT 1273/14	Bulu Rani Vs. New India Assurance Co. Ltd.
12.	FMA 443/11	New India Assurance Co. Ltd. Vs. Surajit Dhara
13.	FMAT 614/13	New India Assurance Co. Ltd. Vs. Reshmi Devi
14.	FMAT 1629/12	Mahendra D. Madani & Ors. Vs. New India Assurance Co. Ltd. & Anr.
15.	FMAT 341/08	Smt. Anju Sutradhar & Ors. Vs. New India Assurance Co. Ltd. & Anr.
16.	FMAT 1541/12 COT 82/13	New India Assurance Co. Ltd. Vs. Archana Dey & Ors.
17.	FMA 181/21	Sabeda Bibi & Ors. Vs. New India Assurance Co. Ltd. & Anr.
18.	FMAT 1139/18	Minor Pratik Mondal & Ors. Vs. New India Assurance Co. Ltd. & Anr.
19.	FMA 222/21	Smt. Angur Kundu & Ors. Vs. New India Assurance Co. Ltd. & Anr.
20.	FMAT 128/20	Koyela Nandi & Ors. Vs. New India Assurance Co. Ltd.
21.	FMAT 803/17	New India Assurance Co. Ltd. Vs. Rupali Ghosh & Ors.
22.	FMA 927/12	Shankar Prasad Ghosh Vs. New India Assurance Co. Ltd.
23.	FMAT 722/18	Shanti Devi & Ors. Vs. New India Assurance Co. Ltd. & Ors
24.	FMAT 545/17	Ajeda Bibi & Anr. Vs. New India Assurance Co. Ltd. &

		Anr.
25.	FMAT 809/18	Hira Bauri Vs. New India Assurance Co. Ltd.
26.	FMAT 502/20	Rekha Gope Vs. New India Assurance Co. Ltd.
27.	FMAT 21/18 COT 25/19	New India Assurance Co. Ltd. Vs. Konika Bala
28.	FMAT 553/12	New India Vs. Bokul Kesh
29.	FMA 178/12	New India Vs. Tuni Sarkar
30.	FMA 434/10	New India Vs. Kalpana Bose
31.	FMAT 228/20	New India Vs. Sandhya RAni Nayek
32.	FMA 630/12	New India Vs. Jharna Denki
33.	FMAT 1273/13	Sabita Samanta Vs. New India
34.	FMAT 242/09	New India Vs. Bandana Ghatak
35.	FMA 63/12	New India Vs. Kartick Purkait
36.	FMAT 961/12	New India Vs. Ajay Bhattacharyya
37.	FMAT 994/12	New India Vs. Tridib Bhattacharyya
38.	FMAT 207/10	New India Vs. Dipak Ranjan Das
39.	FMA 785/11 FMAT 618/10	Md. Abdul Sahid Vs. New India Assurance Co. Ltd.
40.	FMA 169/11 FMAT 1041/10	Smt. Rekha Ghosh & Ors. Vs. New India Assurance Co. Ltd.
41.	FMAT 1360/17	Jhulan Ghosh & Anr. Vs. New India Assurance Co. Ltd. & Anr.
42.	FMAT 236/18	Deborati Tikadar & Ors. Vs. New India Assurance Co. Ltd. & Anr.
43.	FMA 1381/13	Mintu Dutta Vs. New India Assurance Co. Ltd.
44.	FMAT 721/18	Prem Kumar Paswan Vs. New India Assurance Co. Ltd.
45.	FMAT 590/14	Manika Chatterjee & Ors. Vs. New India Assurance Co. Ltd. & Anr.
46.	FMAT 1066/12	Smt. Rakhi Chakraborty & Anr. Vs. New India Assurance Co. Ltd. & Anr.
47.	FMAT 1117/16	Basanti Dikpati & Ors. Vs. New India Assurance Co. Ltd. & Anr.
48.	FMAT 1085/17	Gopal Chatterjee Vs. New India Assurance Co. Ltd. & Anr.
49.	FMAT 48/16	Rital Paul & Ors. Vs. New India Assurance Co. Ltd. & Anr.
50.	FMAT 1087/16	Smt Amita Roy Vs. New India Assurance Co. Ltd. & Ors.
51.	FMAT 1462/12	Ranjit Sarkar & Anr. Vs. New India Assurance Co. Ltd. & Anr.
52.	FMAT 46/12	New India Assurance Co. Ltd. Vs. Kadambala Mondal & Anr.
53.	FMA 964/13	New India Assurance Co. Ltd. Vs. Saswati Chatterjee & Ors.
54.	FMA 1534/08	New India Assurance Co. Ltd. Vs. Taruni Devi & Ors.
55.	FMA 1274/08	New India Assurance Co. Ltd. Vs. Nibedita Sur & Ors.
56.	FMA 427/12	New India Assurance Co. Ltd. Vs. Aktarun Khatoon & Ors.
57.	FMA 532/2011	New India Assurance Co. Ltd. Vs. Nazma Bibi & Ors.

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BENCH II

The Hon'ble Justice Shampa Sarkar

Ms. Chandreyi Alam, Learned Advocate

Court Room No: 7

SL. NO.	CASE NO.	NAME OF THE PARTIES
1.	FMAT 1154/19 With FMAT 1149/19	New India Assurance Co. Ltd. Vs. Rumi Mistry & Ors.
2.	FMAT 533/17	Nurbanu Bibi & Anr. Vs. New India Assurance Co. Ltd. & Anr.
3.	FMA 855/2019	New India Assurance Co. Ltd. Vs. Md.Badruddin Ali & Ors.
4.	FMA 767/2011	The New India Assurance Co. Ltd. Vs. Sikha Das & Ors.
5.	FMA 1417/2009	The New India Assurance Co. Ltd. Vs. Gour Hari Samata & Ors.
6.	FMAT 1206/2010	Sushila Devi @ Sushila Devi Yadav Vs. The New India Assurance Co. Ltd. & Anr.
7.	FMAT 1297/2019	Jalekha Bibi & Anr. Vs. New India Assurance Co. Ltd. & Anr.
8.	FMAT 12/21	New India Vs. Rahul Amin
9.	FMAT 1293/13	Subhadra Samanta Vs. New India
10.	FMA 1798/14	New India Assurance Company Ltd. Vs. Bakul Kesh & Ors.
11.	FMA 1395/15	Mainul Haque Vs. New India Assurance
12.	FMAT 1285/14	Ferdoosi Begum Vs. New India Assurance
13.	FMAT 1576/11	Sandip Das & Ors. Vs. New India Assurance
14.	FMA 525/11	Sujata Thapa Vs. New India Assurance
15.	FMA 1151/13	Malay Paul Vs. The New India Assurance Co. Ltd.
16.	FMA 434/2012	The Oriental Insurance Co. Ltd Vs. Sefali Roy & Ors.
17.	FMA 960/2007	Madhabi Rana & Ors. Vs. The Oriental Insurance Co. Ltd & Anr.
18.	FMA 1338/2017	Oriental Insurance Co. Ltd. Vs. Dulal Barman & Ors.
19.	FMA 792/13	Oriental Insurance Company Ltd. Vs. Jagat Singh Dugar & Ors.
20.	FMA 317/19	Oriental Insurance Co. Ltd. Vs. Sarifuddin Ahmed
21.	FMAT 639/11	Oriental Insurance Co. Ltd. Vs. Abhiram Hazra
22.	FMA 3710/16	Oriental Insurance Co. Ltd. Vs. Smt. Lashmi Pal & Ors.
23.	FMA 1889/18	National Insurance Co. Ltd. Vs. Malati Bhattacharjee & Ors.
24.	FMAT 454/19	Swapna Sharma(Maitra) & Ors. Vs. National Insurance Co. Ltd.
25.	FMA 20/21	Goutam Chowdhury & Ors. Vs. National Insurance Co. Ltd.

26.	FMA 566/20	National Insurance Co. Ltd. Vs. Sagar Dolui
27.	FMA 1531/16 CAN 3778/17	National Insurance Co. Ltd. Vs. Hemala Gorai & Ors.
28.	FMA 1381/18	National Insurance Co. Ltd. Vs. Adhir Halder & Ors.
29.	FMAT 151/21	National Insurance Co. Vs. Durga Patra
30.	FMA 4/21	National Insurance Co. Ltd. Vs. Saloni Sarogi & Ors.
31.	FMAT 272/15	National Insurance Co. Ltd. Vs. Archana Maity & Ors.
32.	FMAT 619/17 FMA 1549/17	National Insurance Co. Ltd. Vs. Kakali Samanta & Ors.
33.	FMAT 12/19 FMA 621/19	National Insurance Co. Ltd. Vs. Sabina Khatun & Ors.
34.	FMAT 1339/19	Sumita Manna & Ors. Vs. National Insurance Co. Ltd.
35.	FMAT 1352/19	Rakhi Panda & Ors. Vs. National Insurance Co. Ltd.
36.	FMAT 560/19	Tapasi Saha & Ors. Vs. National Insurance Co. Ltd.
37.	FMAT 788/14	Sandhya Hazari @ Sandhya Hazra & Anr. Vs. National Insurance Co. Ltd.; Reliance General Insurance Co. Ltd. & Ors.
38.	FMAT 737/2008	Nitu Sarkar & Ors. Vs. National Insurance Co. Ltd. & Ors.
39.	FMA 1434/2009	Ajay @ Bhanu Maiti & Ors. Vs. National Insurance Co. Ltd. & Anr.
40.	FMA 564/17 FMAT 1442/13	National Insurance Co. Ltd. Vs. Durjodhan Barman
41.	FMA 158/12 FMAT 523/10	National Insurance Co. Ltd. Vs. Sk. Rayhan & Ors.
42.	FMA 87/09 FMAT 3032/07	National Insurance Co. Ltd. Vs. Gopa Modak & Anr.
43.	FMA 50/08 FMAT 3967/05	National Insurance Co. Ltd. Vs. Munia Oraon & Ors.
44.	FMA 89/09 FMAT 70/08	National Insurance Co. Ltd. Vs. Aloka Ray & Ors.
45.	FMA 86/09 FMAT 3031/07	National Insurance Co. Ltd. Vs. Dipa Chakraborty & Ors.
46.	FMA 88/09 FMAT 71/08	National Insurance Co. Ltd. Vs. Smt. Parashmoni Kundu & Ors.
47.	FMA 2004/13	National Insurance Co. Ltd. Vs. Oritri Basu & Ors.
48.	FMA 319/10	National Insurance Co. Ltd. Vs. Maya Mondal & Ors.
49.	FMA 835/09	National Insurance Co. Ltd. Vs. Anju Roy & Ors.
50.	FMA 481/21	National Insurance Vs. Ramicha Bibi
51.	FMAT 229/20 FMA 213/21	ICICI Lombard General Insurance Co. Ltd. Vs. Anjali Pal & Ors.
52.	FMA 2629/16	ICICI Lombard General Insurance Co. Ltd. Vs. Abhinabha Sinha & Anr.
53.	FMA 170/11	Chandana Das & Ors. Vs. ICICI Lombard General Insurance Co. Ltd. & Anr.
54.	FMA 180/17	ICICI Lombard General Insurance Co. Ltd. & Anr. Vs. Gita Rani Das & Ors.
55.	FMA 1532/15	ICICI Lombard General Insurance Co. Ltd. Vs. Namita Let
56.	FMAT 178/19	Lakshi Biswas & Ors. Vs. ICICI Lombard general Insurance Co. Ltd.
57.	FMA 1439/18	ICICI Lombard General Insurance Co. Ltd. Vs. Rekha Kalindi & Anr.

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BENCH III

The Hon'ble Justice Suvra Ghosh

Mr. Pratik Dhar, Senior Advocate

Court Room No: 8

SL. NO.	CASE NO.	NAME OF THE PARTIES
1.	FMAT 914/18	Chaina Halder & ors. Vs. Reliance General Insurance Co. Ltd. & Anr.
2.	FMA 1312/12	Reliance General Insurance Co. Ltd. Vs. Kalpana Rani Das & Ors.
3.	FMA 756/13	Reliance General Insurance Co. Ltd. Vs. Sefali Barman (Das) & Ors.
4.	FMAT 290/15 CAN 3/21	Reliance General Insurance Co. Ltd. Vs. Subrata Ghosh & Anr.
5.	FMAT 63/21	Salehar Bibi & Anr. Reliance General Insurance Co. Ltd. & Anr.
6.	FMAT 1260/13	Kuljit Kaur Singh @ Kuljit Kaur & Ors. Reliance General Insurance Co. Ltd. & Anr.
7.	FMAT 251/21	Sharmila Barman Vs. Reliance General Insurance Co. Ltd.
8.	FMAT 1444/12	Reliance General Insurance Co. Ltd. Vs. Jamir Ali & Ors.
9.	FMAT 1149/18 COT 45/20	Reliance General Insurance Co. Ltd. Vs. Asha Devi
10.	FMAT 179/14	Momtaj Begum Vs. Reliance General Insurance Co. Ltd.
11.	FMAT 686/15	Nahima Bibi Vs. Reliance General Insurance Co. Ltd.
12.	FMAT 720/15	Rekha De Vs. Reliance General Insurance Co. Ltd.
13.	FMAT 90/15	Lakhi Bibi Vs. Reliance General Insurance Co. Ltd.
14.	FMAT 765/12	Abdul Hamid Vs. Reliance General Insurance Co. Ltd.
15.	FMAT 356/19	Safikul Alam Vs. Reliance General Insurance Co. Ltd.
16.	FMAT 1295/19	Abdul Rahaman Vs. Reliance General Insurance Co. Ltd.
17.	FMAT 14/18	Surajit Manna Vs. Reliance General Insurance Co. Ltd.
18.	FMAT 584/14	Majida Bibi (Gazi) Vs. Reliance General Insurance Co. Ltd.
19.	FMAT 7/15	Tithi Das Vs. Reliance General Insurance Co. Ltd.
20.	FMAT 1594/12	Sakila Bibi Vs. Reliance General Insurance Co. Ltd.
21.	FMAT 1174/13	Bani Mahato Vs. Reliance General Insurance Co. Ltd.
22.	FMA 3614/16	Nasiruddin Khan Vs. Reliance General Insurance Co. Ltd.
23.	FMAT 1362/17	Nazrul Haque Vs. Reliance General Insurance Co. Ltd.
24.	FMAT 182/17	Balai Das Vs. Reliance General Insurance Co. Ltd.
25.	FMAT 690/14	Md. Safique Alam Vs. Reliance General Insurance Co. Ltd.
26.	FMAT 1198/17	Janardan Mishra Vs. Reliance General Insurance Co. Ltd.
27.	FMAT 1190/17	Pushpa Mahato Vs. Reliance General Insurance Co. Ltd.
28.	FMAT 250/18	Anita Maity Vs. Reliance General Insurance Co. Ltd.
29.	FMAT 634/12	Sita Guchait Vs. Reliance General Insurance Co. Ltd.
30.	FMAT 1115/11	Saraswati Dolui Vs. Reliance General Insurance Co. Ltd.
31.	FMAT 99/13	Anjuma Begum Vs. Reliance General Insurance Co. Ltd.
32.	FMAT 127/18	Bhaktipada Das Vs. Reliance General Insurance Co. Ltd.
33.	FMAT 202/17	Alaya Laskar Vs. Reliance General Insurance Co. Ltd.
34.	FMAT 183/17	Logisan Nisha Vs. Reliance General Insurance Co. Ltd.
35.	FMA 2763/15	Amar Paikara Vs. Reliance General Insurance Co. Ltd.
36.	FMAT 664/12	Gaytri Routh Vs. Reliance General Insurance Co. Ltd.
37.	FMAT 260/13	Manju Shaw Vs. Reliance General Insurance Co. Ltd.

38.	FMAT 708/16	Abeda Bibi Vs. Reliance General Insurance Co. Ltd.
39.	FMAT 1593/12	Kanan Bala Giri Vs. Reliance General Insurance Co. Ltd.
40.	FMAT 4/13	Aloka Mondal Vs. Reliance General Insurance Co. Ltd.
41.	FMAT 323/16	Bechharam Sk. & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.
42.	FMAT 742/16	Prova Roy & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr
43.	FMA 706/12	Smt. Hajera Khatun & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.
44.	FMA 2463/14 CAN 948/18	Reliance General Insurance Co. Ltd. Vs. Montaj Begum & Ors.
45.	FMAT 499/19	Tarak Ghosh Vs. Reliance General Insurance Co. Ltd.
46.	FMA 2662/15	Sumita Pradhan Vs. Reliance General Insurance Co. Ltd.
47.	FMAT 1008/18	Tapasi Kaiti Vs. Reliance General Insurance Co. Ltd.
48.	FMA 4629/16	Ram Chandra Mukhiya Vs. Reliance General Insurance Co. Ltd.
49.	FMAT 325/15	Urmila Pandey Vs. Reliance General Insurance Co. Ltd.
50.	FMAT 42/20	Mina Hansda Vs. Reliance General Insurance Co. Ltd.
51.	FMAT 860/18	Jahanara Begum Vs. Reliance General Insurance Co. Ltd.
52.	FMAT 1592/12 FMA 756/13	Reliance General Vs. Shefali Barman(Das)
53.	FMAT 1395/11	Hajira Khatun Vs. Reliance General
54.	FMAT 548/20 FMA 361/21	Oriental Insurance Co. Ltd. Vs. Angur Sardar & Ors.
55.	FMAT 1260/19	Oriental Insurance Co. Ltd. Vs. Papiya Bibi & Ors.
56.	FMA 1226/2013	The Oriental Insurance Co. Ltd Vs. Radharani Das & Anr.
57.	FMA 289/2013	The Oriental Insurance Co. Ltd Vs. Sahajan Khatun & Ors.
58.	FMA 1296/2013	The Oriental Insurance Co. Ltd Vs. Ram Kumari Devi & Ors.

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BENCH IV

The Hon'ble Justice Saugata Bhattacharyya

Mr. Probal Mukherjee, Senior Advocate

Court Room No: 11

SL. NO.	CASE NO.	NAME OF THE PARTIES
1.	FMAT 53/19	Lipika Roy & Ors. Vs. Future Generali India Insurance Co. Ltd. & Anr.
2.	FMA 2711/16	Poli Biswas & Ors. Vs. Future Generali India Insurance Co. Ltd.
3.	FMAT 824/17	Bajaj Allianz General Insurance Co. Ltd. Vs. Krishna Rani Paul
4.	FMAT 1060/19	Shaktiman Roy Vs. Bajaj Allianz General Insurance Co. Ltd.
5.	FMAT 1335/16	Bajaj Allianz General Insurance Co. Ltd. Vs. Chhabi Khan
6.	FMAT 660/17	Bajaj Allianz General Insurance Co. Ltd. Vs. Sagari Das
7.	FMAT 426/17	Alpana Basu Vs. Bajaj Allianz General Insurance Co. Ltd.
8.	FMA 2227/14	Amirun Nisa Vs. Bajaj Allianz General Insurance Co. Ltd.
9.	FMAT 1277/18	Monowara Bibi Vs. Bajaj Allianz General Insurance Co. Ltd.
10.	FMAT 588/52	Bajaj Allianz General Insurance Co. Ltd. Vs. Rekha Biswas & Ors.
11.	FMA 1725/18	Bajaj Allianz General Insurance Co. Ltd. Vs. Kalpana Pradhan
12.	FMAT 840/17	Bajaj Allianz General Insurance Co. Ltd. Vs. Ratan Das & Ors.
13.	FMAT 97/20	Seli Bibi & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd.
14.	FMAT 660/15	Alladi Das Vs. Bajaj Allianz General Insurance Co. Ltd.
15.	FMA 2739/16	Santosh Thapa Vs. Bajaj Allianz General Insurance Co. Ltd.
16.	FMA 922/2013	Bajaj Allianz General Insurance Co. Ltd. Vs. Minari Khatun & Ors.
17.	FMAT 426/14	Alpana Basu Vs. Bajaj Allianz & Anr.
18.	FMA 134/21	Maleka Bibi & Ors. Vs. United India Insurance Co. Ltd.
19.	FMAT 1160/19	Parbati Soren Vs. United India Insurance Co. Ltd.
20.	FMAT 1604/09	Ganga Rani Maity Vs. United India Insurance Co. Ltd.
21.	FMAT 540/12	United India Insurance Co. Ltd. Vs. Rambrij Prajapati
22.	FMAT 579/19	Chamapa Biswas & Anr. Vs. United India Insurance Co. Ltd. & Anr.

23.	FMAT 576/19	Sri Totan Ghosh Vs. United India Insurance Co. Ltd. & Anr.
24.	FMA 2440/14 CAN 2/21	United India Insurance Co. Ltd. Vs. Kalpana Panda & Ors.
25.	FMA 1927/16	United India Insurance Co. Ltd. Vs. Rekha Mondal & Ors.
26.	FMA 238/11 With FMA 708/11	United India Insurance Company Vs. Pradip Roy & Ors.
27.	FMAT 418/21	Anjali Ojha & Ors. Vs. United India Insurance Co. Ltd. & Anr.
28.	FMAT 998/19	Lalita Mondal Vs. Shriram General Insurance Co. Ltd.
29.	FMAT 1197/16	Rina Mitra Vs. Shriram General Insurance Co. Ltd.
30.	FMA 986/16 COT 8/20	Shriram General Insurance Co. Ltd. Vs. Shakti Pada Samanta
31.	WP 33/09	Smt. Sunita Chakraborty Vs. CESC Ltd.
32.	WP 21322(w)/15 With WPA 7938/21	Sitaram Agarwal Vs. CESC Ltd. Sitaram Agarwal Vs. Appellate Authority & Ors.
33.	WP 2659(w)/14	Bijoy Kr. Gupta Vs. CESC Ltd.
34.	MAT 1804/17 CAN 10153/17	Jamuna Devi Ganoria Vs. CESC Ltd.
35.	WP 2722(w)/06	Pakeeza Begum Vs. CESC Ltd.
36.	WP 9389(w)/07	Kuldip Jassi Vs. CESC Ltd.
37.	WP 6970(w)/07	Uma Shankar Gupta Vs. CESC Ltd.
38.	WP 9019(w)/11	Sams Bari Vs. CESC Ltd.
39.	WP 7491(w)/13	Sangam Jaiswal Vs. CESC Ltd.
40.	WP 15210(w)/13	Kashinath Shaw Vs. CESC Ltd.
41.	WP 370(w)/06	Sanchita Majumder Vs. CESC Ltd.
42.	WP 25177(w)/13	Maya Devi Vs. CESC Ltd.
43.	WP 31977(w)/13	Md. Golam Hossain Vs. CESC Ltd.
44.	WP 21629(w)/06	Imarul Haque Vs. CESC Ltd.
45.	WP 21218(w)/06	Md. Ishaque Vs. CESC Ltd.
46.	FMAT 320/18	Universal Shompo Insurance Company Vs. Sabina Khatoon & Ors.
47.	FMA 1777/18	Bharati AXA General Insurance Co. Ltd. Vs. Rohit Tarmet & Anr.
48.	FMAT 870/12 COT 52/12	Royal Sundaram Vs. Sundar Besra
49.	FMA 321/18	Magma HDI General Insurance Co. Ltd. Vs. Smt. Maika Murmu @ Maiko Murmu & Ors.
50.	FMA 1733/19	CSTC Vs. Mousumi Chattopadhyay
51.	FMAT 1273/2019	Pradip Kumar Halder Vs. ICICI Bank Ltd.
52.	CRR 2615/2009	Manas Mondal Vs. ICICI Bank Ltd.
53.	WP 14023(w)/2011	Manju Dey Vs. State of West Bengal & Ors.
54.	FMA 1394/2011	Manoj Kumar Surolia Vs. ICICI Bank Ltd.
55.	FMA 1395/2011	Manoj Kumar Surolia @ Manoj Surolia Vs. ICICI Bank Ltd.
56.	MAT 94/19	Monomoy Chakraborty Vs. The District Magistrate, Purba Burdwan & Ors.
57.	FMAT 530/19	Surmatun @ Surmatam Bibi & Anr. Vs. Subodh Kr. Roy & Ors.
58.	WP 4008(w)/2018	Sanjukta Nayak @ Sanjukta Nahak @ Sanjukta Nahaka Vs. The Eastern Coal Fields Ltd. & Ors.